

**IN THE COURT OF SENIOR CIVIL JUDGE AND JMFC., NELAMANGALA.**

STACOVGA

**CAUSE LIST**

**CASES LISTED ON 13.10.2020**

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**MORNING SESSION**

SL.NO.	CASE NOS.	STAGE	ADVOCATE	
			PLAINTIFF ADVOCATE	DEFENDANT ADVOCATE
1	RA 47/2015	Arguments	MMB	KSL
2	MC 35/2013		MN	THR
3	MC 79/2017		HS	MDV
4	MVC 707/2014	Evidence	MR	NRL
5	OS 587/2013		KB	BNS
6	OS 67/2010		BSKM	NN
7	OS 139/2012		MN	MRJ
8	OS 449/2013		PTH	RK
9	OS 189/2014		DSJ	GS
10	OS 333/2018	Hearing	SM	KDM
11	OS 635/2015		SGS	RM
12	OS 399/2017		NPR	TSL
13	LAC 275/2009		BGN	MN
14	OS 1101/2009		NKS	KEJ
15	OS 477/2015		SD	KNS


**AFTER-NOON SESSION**

SL.NO.	CASE NOS.	STAGE	ADVOCATE	
			PLAINTIFF ADVOCATE	DEFENDANT ADVOCATE
1	OS 383/2013	Evidence (Only through VC)	GCS	GCB
2	OS 759/2013		TNN	KEJ
3	OS 493/2015		GKM	MBS
4	OS 501/2013		HGSM	TRS
5	OS 75/2016		CHH	HSR
6	OS 33/2015		NLS	VNS
7	OS 101/2016		CM	KRM
8	OS 17/2015		JMC	MN
9	OS 305/2017		AS	EPC
10	OS 197/2018		VM	YMS
11	OS 817/2013		KEJ	NK
12	OS 151/2014		MK	MN
13	OS 547/2017		RS	RK
14	OS 367/2020		MPA	-
15	OS 285/2020		OMG	-

IN THE COURT OF ADDL. SENIOR CIVIL JUDGE, NELAMANGALA  
CAUSE LIST DATED: 13.10.2020

**CIVIL CASES**

Morning Session			Afternoon Session		
Case No.	Plaintiff & Appellant Advocate	Defendant & Respondent Advocate	Case No.	Plaintiff & Appellant Advocate	Defendant & Respondent Advocate
<b><u>HEARING</u></b>			<b><u>HEARING</u></b>		
1.OS 1378/09	LKS	RP,HSR,RK	1.OS 1792/09	HC	HSR,PG
2.OS 1678/09	VP	SMR,KBL	2.OS 212/10	KG	BHK,KRVG,NG, HHS
3.OS 158/10	DNM	TSR,MM	3.OS 306/14	KL	MN
4.OS 284/10	KNJ	HPR,HPK,HCR, CHG,BRG,AS	4.OS 490/15	KS	BAN
5.OS 176/11	BPG	RK,KKM,RL	5.OS 134/16	RN	HCR
6.OS 239/13	SSM	BG	6.OS 610/16	MN	NLS
7.OS 318/13	MM	NPR	7.OS 622/16	THR	AN,SCS,LAK,SVG
8.OS 450/14	RK	MYS,MAK	8.OS 26/17	AS	R & L
9.OS 468/15	AGB	YMS,RJ,SMR	9.OS 90/17	HVS	HCR
10.OS 484/18	BM	SB	10.OS 370/17	KVM	BNG,MD
11.OS 494/18	DAR	MRK	11.MC 30/18	SB	BG
12.OS 104/19	CHP	NJP	12.OS 14/19	KRG	MSG
<b><u>ARGUMENTS</u></b>			<b><u>ARGUMENTS</u></b>		
13.1590/09	BSKM	SVH,ANG,CP,KBJ	13.RA 18/15	NKS	KKM,KNS
14.OS 32/10	RJ	YMS,KRG,BG	14.OS 8/18	BPG	NLS
15.MA 4/19	RR	KNS,SMR	15.RA 48/18	KSL	KNS,SMR

  
 12/10  
 Addl. Senior Civil Judge,  
 Nelamangala

**NOTE: All advocate are required to strictly follow SOP dated 27.08.2020 issues by Hon'ble High Court of Karnataka.**

**IN THE COURT OF II ADDL. SENIOR CIVIL JUDGE, NELAMANGALA**  
**CAUSE LIST DATED: 13.10.2020**

**CIVIL CASES**

**II SESSION**

**I SESSION**

SL. NO.	CASE NOS.	ADVOCATES		SL. NO.	CASE NOS.	ADVOCATES	
	<u>ARGUM/NTS</u>	<u>Pltf</u>	<u>Deft</u>		<u>ARGUMENTS</u>	<u>Pltf</u>	<u>Deft</u>
1.	OS 1508/2009	GND	KSL	1.	OS 439/2015	GG	VKM
2.	OS 44/2009	MGR	VLS	2.	OS 666/2015	P	BA
3.	OS 538/2014	NP	SA	3.	<u>HEARING</u>		
	<u>HEARING</u>				EX 19/2019	RC	-
4.	MC 25/2016	A	BM	4.	OS 27/2017	TGD	YMS
5.	OS 436/2017	AP	AR	5.	EX 43/2016	<u>KRG</u>	EXPT
6.	OS 217/2020	HDJ	KGN	6.	OS 698/2019	BRS	-
7.	MA 9/2019	BN	CHP	7.	OS 15/2012	BKM	KBJ
SR	MC 23/2019	SN	KMA	8.	OS 118/2013	HSR	NLR
9.	OS 413/2009	GCP	NK	9.	OS 614/2017	VG	YMS
10.	OS 645/2015	KNS	DNM	10.	OS 139/2015	PR	HVV
	<u>PHYSICAL PEVIDENCE</u>				<u>EVIDENCE(Only Through /VC)</u>		
11.	OS 626/2013	KRG	KDM	11.	OS 677/2015	ARC	NR/OMG
12.	OS 518/2012	NPR	MN	12.	OS 770/2015	MDU	AS
13.	OS 682/2012	BRK	-	NN	OS 268/2016	P	-
14.	OS 489/2014	GM	RL	14.	LAC 142/2009	RL	MAS
15.	OS 764/2014	NHP	NRN	15.	OS 490/2012	NRS	KNS

*M. S. S.*  
12/10

I/C. II Addl. Senior Civil Judge,  
Nelamangala.

**NOTE:-**

All advocates are requested to strictly follow SOP dated: 27.08.2020 issued by Hon'ble High Court of Karnataka.

**PRL. CIVIL JUDGE AND JMFC, NELAMANGALA  
LIST OF CASES TAKEN ON BOARD ON 13-10-2020**

**Morning Session**

**Afternoon Session**

Sl. No	Case No	Plf/Ptr /DHR	Def/Res/ JDR	Sl. No	Case No	Plf/Ptr /DHR	Def/Res /JDR
<b>Arguments</b>				<b>Arguments</b>			
1	OS 104/1998	MG	MMS	1	Cmis 19/2016	GKM	OMG
2	OS 21/2014	HMS	TSR		<b>Hearing</b>		
	<b>Hearing</b>			2	OS 275/2011	VP	YH
3	OS 275/2010	RM	AGP	3	OS 276/2011	VP	YH
4	OS 95/2011	AS		4	Mis 5/2015	AS	JPB
5	OS 189/2011	CRV	TMV	5	Mis 32/2015	BRS	GSP
6	OS 441/2016	JBS	NR	6	OS 357/2016	R	Exp
7	OS 203/2017	NS	MG	7	OS 145/2018	LSV	GVA
8	OS 343/2017	VBG	Exp	8	OS 347/2018	PVT	NKS
9	OS 344/2017	VBG	Exp	9	OS 415/2018	BAM	OMG
10	PCR 148/2020	NHP		10	OS 491/2018	HGR	SM
	<b>Evidence</b>			11	OS 59/2019	GVS	NRS
11	OS 219/2013	NLR	HGN	12	OS 85/2019	NR	Exp
12	OS 33/2017	KNS		13	OS 207/2019	OMG	BAM
13	OS 161/2017	KKM		14	OS 321/2019	KNS	KDM
14	OS 303/2017	VBG	VMP	15	CC 474/2001	RDS	TMB
15	OS 43/2016	CKR	MDU				

Note:

Separate cancelled cases list will be notified

*Wn*  
*12/10/2020*  
**Prl. Civil Judge & JMFC,  
Nelamangala**

**IN THE COURT OF I ADDL. CIVIL JUDGE & JMFC, NELAMANGALA**

**P.O: CHINMAYEE.R.H**  
**CAUSE LIST DATED 13-10-2020**  
**AFTERNOON SESSION**

SL.NO.	CASE NO	STAGE	PLAINTIFF/ COMPLAINANT/ ADVOCATES	DEFENDANT/ ACCUSED/ ADVOCATES
1	O.S.278/2012	Arguments	BPG	NPR
2	O.S.394/2013	Arguments	RM	BG
3	O.S.28/2016	Arguments	MNMK	Exparte
4	O.S.448/2010	Arguments	GKN	SLR
5	Misc.11/2011	Arguments	GKN	SLR
6	O.S.472/2012	Arguments	MN	BRS
7	O.S.64/2020	Hear	BGT	NPR
8	Ex 14/2014	Hear	SM	RDS
9	Ex 16/2017	Hear	DMS	SKC
10	Ex 20/2015	Hear	CKR	GVC
11	O.S.215/2020	W/s & objection	GG	RK
12	O.S.302/2015	Objection	MSR	GKN
13	O.S.314/2018	Objection	KSM	VR
14	O.S.354/2014	Objection	SG	NPR
15	O.S.40/2020	W/s & objection	MN	NHH

*Chn 12/10/2020*  
I Addl. CJ & JMFC,  
Nelamangala

All advocates are requested to strictly follow the guidelines of SOP dated 29-09-2020 issued by Hon'ble High Court of Karnataka



**II ADDL. CIVIL JUDGE AND JMFC NELAMANGALA  
LIST OF CASES TAKEN ON BOARD ON 13-10-2020**

<u>MORNING SESSION</u>				<u>AFTERNOON SESSION</u>			
Case No.	Plaintiff/ complainant Advocate	Defendant/ Accused Advocate		Case No.	Plaintiff/ complainant Advocate	Defendant/ Accused Advocate	
<u>ARGUMENTS</u>				<u>ARGUMENTS</u>			
1	OS 124/2004	KKM	SMR	1	OS 10/2016	BTK	EXPARTE
2	OS 142/2004	SMR	KKM	2	OS 12/2016	BTK	EXPARTE
3	OS 402/2008	RY	KNS	3	OS 347/2016	CHR	EXPARTE
4	OS 428/2008	JSD	KN/BG	4	OS 206/2017	MBS	KSL
5	OS 195/2015	AS	SC	5	OS 383/2018	BD	RK
<u>HEARING</u>				<u>HEARING</u>			
1	OS 167/2003	KKM	HCR	1	OS 89/2014	KKM	KRM
2	OS 175/2011	NK	BPG	2	OS 391/2014	BMM	SMH/MS
3	OS 1760/2011	NK	BPG	3	OS 305/2016	KNS	BRD
4	OS 177/2011	NK	BPG	4	OS 147/2017	RK	NRN
5	OS 371/2013	PS	MS	5	OS 254/2017	KRN	EXPARTE
<u>EVIDENCE</u>							
6	OS 93/2005	AS	HN	6	OS 3/2018	SR	MPA
7	OS 27/2006	TBM	AS	7	OS 533/2018	BPG	HKS
8	CC1366/2012	APP	NKM	8	OS 31/2019	VM	MSV
9	CC 1797/2012	APP	NGG	9	OS 121/2019	KR	MKR
10	CC 2224/2013	APP	MN	10	OS 268/2019	KSM	

*[Signature]*  
12/10/20  
II Addl. Civil Judge & JMFC  
Nelamangala

- Note:1. All advocates are requested to strictly follow SOP dated 27-06-2020 issued by Hon'ble High Court of Karnataka
2. Separate cancelled cause list will be notified.